

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/8280/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Sharmila Bhuyan,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the ¹⁶ September, 2023.

Sub: **Long Vacation permission.**

Ref:- Your letter No. DJL/7482/2023 dated 12.09.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the Long Vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, with the official vehicle for the journey to Guwahati, from the evening of 13.10.2023, till the morning of 30.10.2023,** as prayed for.

The Addl. District & Sessions Judge (FTC), Lakhimpur, and in his absence, the Addl. Sessions Judge-cum-Special Judge, POCSO, Lakhimpur, and in her absence, the Civil Judge & Assistant Sessions Judge, Lakhimpur and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and office till you returns and resume your duties.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/8281/A, dated 16-09-23

Copy to:

✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)